

should be put in a White Paper. Does the Minister agree to have a White Paper on such things?

SHRI MANUBHAI KOTADIA: He is putting a question regarding Sardar Sarovar Project which is already over.

[Translation]

Fake cases of Vasectomy

*598. **SHRISANTOSH KUMARGANGWAR:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether cases of fake vasectomy in some districts of Uttar Pradesh have come into light during last two years;

(b) if so, the district-wise number of such cases and the action being taken in regard thereto;

(c) whether a policy is being pursued which contains the provisions that if any health employee does not take active participation in the programmes of family planning, he would be punished; and

(d) if so, the details thereof?

[English]

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). A statement is laid on the Table of the Sabha.

STATEMENT

As per the information received from the

District-wise list of fake cases in U.P. during 1988-89 and 1989-90

Sl. No.	Name of District	No.
1	2	3
1	Bahraich	5
2	Azamgarh	2

Government of Uttar Pradesh, based on sample verifications of family planning acceptors in the State, 180 cases of Vasectomy were found fake during the last two years i.e. 1988-89 and 1989-90. These persons are reported to have denied having availed of services. A statement giving district-wise list of these cases is given in the Annexure. As and when fake cases come to notice, the State Government gets these investigated with a view to fix the responsibility on concerned officers/officials, whereafter action by way of recording adverse entries in the Annual Confidential Reports, stopping of annual increments, non-clearance of efficiency bars, etc. is initiated. Out of the 180 fake cases of vasectomy reported from Uttar Pradesh, in 18 cases the Chief Medical Officers have been instructed to recover the amounts spent from concerned Officers and also record adverse entries in their Annual Confidential Reports. In another 15 cases, the officials have been transferred and responsibilities are being fixed up. In the remaining cases, action to fix the responsibility is under progress. Family Welfare Programme in India is being promoted on purely voluntary basis in keeping with the democratic traditions of the country. The programmes follows a cafeteria approach offering various family planning methods and it is left to the acceptors to chose the method best suited to their requirements. However, the Health employees who implement the Family Welfare Programme are expected to achieve targets allocated to them from time to time. In order to give a sense of urgency and importance to the achievement of family planning targets, State Governments are adopting various appropriate strategies/steps. These include an element of punishment in some States in situations where the performance levels are dismally low compared to prescribed levels.

<i>Sl. No.</i>	<i>Name of District</i>	<i>No.</i>
1	2	3
3	Banda	1
4	Dehradun	1
5	Saharanpur	2
6	Gorakhpur	6
7	Basti	2
8	Aligarh	81
9	Bareilly	1
10	Shajahanpur	3
11	Barabanki	1
12	Farukhabad	5
13	Badaun	3
14	Pilibhit	3
15	Kanpur (Dehat)	1
16	Unnao	1
17	Mainpuri	1
18	Pratapgarh	1
19	Mathura	2
20	Jaunpur	24
21	Bijnor	15
22	Deoria	15
23	Allahabad	4
	Total	180

SHRI SANTOSH KUMAR GANGWAR: Mr. Speaker, Sir, my question is very important. The statistics with me are quite different from the statistics furnished by the hon. Minister in his reply. It seems to me that the present Government has got these statistics from the previous Government. I have got the statistics pertaining to 1985-86, 1986-87 and 1987-88. During these years a survey was conducted and 10% of the cases were found to be forged. It is amusing to note that during the last two years, regarding which I have sought details, 180 cases of Vasectomy were found fake. And in 10% of these cases the Chief Medical Officers have been instructed to recover the amounts spent from concerned Officers what further amuses me is that during the last two years only one fake case was found in Bareilly which is my constituency. If the hon. Minister says I can bring 100 such cases to his notice. Fake cases can be invented by paying Rs. 400 or Rs. 500. Will the hon. Minister get the details laid by him on the Table of the House re-investigated.

SHRI RASHEED MASOOD: I can understand the concern expressed by the hon. Member I have presented the statistics which were given to me. We have seen them according to the complaints received by us. I have made an addition, in the 'proforma' of our Ministry. This proforma shows that in a particular locality 50% of the cases have not been traced. I have suggested that a column 'person does not exist' should be added. How can there be a case if the person does not even exist? As to the concern expressed by the hon. member, we shall try to ensure that the funds sanctioned for the purpose are utilized properly. If the hon. Member can point out any specific case we shall investigate the same.

SHRI SANTOSH KUMAR GANGWAR: I am quite satisfied with the hon. Minister's reply. If the Central Government conducts an investigation, more than 60% of the cases will be found fake. Is the Government thinking in the direction of compulsory family planning considering the growth of popula-

tion and if so what steps are being taken in this direction?

SHRI RASHEED MASOOD: This is not the policy of the Government. This is a sensitive issue and the Government has no intention of introducing compulsory family planning. We hope to popularize family planning by giving more incentives to the people.

[English]

SHRI Y.S. RAJASEKHAR REDDY: Sir, a foolproof method has to be established so that fake cases are avoided. It is urgently required. Something like identity cards or passports can be created for all the citizens. It may also happen to be a civil supplies card to get ration shop commodities and also a pass book which denotes the amount of land which one has so that credit facilities can also be availed through the same book from the bank. Some sort of a foolproof method has got to be created in this regard. There is no doubt about it. Can I bring to the notice of the hon. Minister the disparities that are being shown towards the Government officers like IAS officers and other Government servants like chowkidars, when they get the family planning operation done, may be tubectomy or vasectomy? The benefits that are being achieved by way of family planning operation by these two categories differ. Depending upon the States, an ordinary Government servant such as chowkidar gets one or two advanced increments if he gets the family planning operation done. In States like UP, two advanced increments are given to that person. In that case, the cumulative effect in the course of their entire service will accrue to Rs. 25,000 to Rs. 30,000. Will the hon. Minister consider giving at least Rs. 10,000 as benefit to those who undergo family planning operation? I also suggest that social benefits like housing, bank loans and other subsidies can be linked up with this programme.

SHRI RASHEED MASOOD: In fact, the suggestions put forward by the hon. Member are very good and we will consider them and inform the hon. Member about them.

SHRI RAM CHANDRA DOME Initially, we saw that the majority of the acceptors of the family planning operations done in our country were male partners. But now the trend is declining. May I know from the hon. Minister the exact percentage of the male partners of acceptors in the family planning operations? May I know as to whether or not the Government is thinking of any promotional and motivational programme of family planning operation to the male partners of acceptors of target couples?

SHRI RASHEED MASOOD This supplementary question does not arise out of the main question and therefore a separate notice is required.

SHRI RAJVEER SINGH Sir, targets are set in various Departments in respect of vasectomy cases. If these targets are not achieved the Government employees are not given their salaries and they are not promoted. So compulsory vasectomies are resorted to for the achievement of these targets. This is an extremely serious situation wherein people are coerced into undergoing a vasectomy operation. What has the Government to say in this matter?

Another thing is that even after the vasectomy has been done and a certificate to that effect is issued by a doctor, births are taking place. May I know the Government's stand in this regard?

SHRI RASHEED MASOOD As far as this point raised by the hon. Member is concerned the Central Government has no provision regarding punishing the employees who fail to achieve the set targets. If such things have happened in states necessary instructions will be issued to the State Governments.

SHRI ARVIND NETAM Sir, in respect of the targets fixed for vasectomy, when the advanced districts are not able to meet their target the target is shifted to tribal areas. Thus the tribal districts have to achieve double targets. Has the Centre issued any directives in this regard and if not, will steps be

taken to check this practice.

SHRI RASHEED MASOOD Sir, actually the original question relates to Uttar Pradesh. This problem exists elsewhere also and if the hon. member gives in writing then we will get the inquiry conducted and take appropriate action.

[English]

DR ASIM BALA As we know, literacy percentage in the rural areas is not more than 20-30 per cent, and seventy per cent people there are illiterates. Will the Government consider of investing more funds on education instead of family planning programmes so that the people come to know through education the advantages of family planning and adopt such methods automatically. Will the Government consider diverting the funds for education for the rural people?

SHRI RASHEED MASOOD There is no question of diversion of funds, but we will consider the hon. Member's suggestion.

SHRI B. SHANKARANAND At present we are 800 million people and they turn of the century, I do not know, what will be the population in this country. There may be a thousand million people. Any programme which contains an element of compulsion necessarily invites resistance on the part of the people who are implementing it as also the general public. I want to know from the hon. Minister who is answering his maiden question here whether the Government is thinking—because I know, I was the author of the Health Policy document of this country and the population control was given the first priority—to carry out the programme on voluntary basis, absolutely removing compulsion part of it. Are you going to make it a people's programme rather than making it a Government programme and give importance to the voluntary part of it?

SHRI RASHEED MASOOD We will give top priority to voluntary organizations in the programme.

[*Translation*]

SHRI KALKA DAS: Mr. Speaker Sir, the hon. Minister has stated that educative measures would be taken to achieve family planning targets. I would like to know the targets set for family planning and the educative measures planned to be taken to achieve them.

SHRI RASHEED MASOOD: Sir, by the end of this century we want to bring the target to 1.2%. At present it is 2.04%. We want to adopt an educative policy for this purpose. This should be given wider publicity because it is important for every individual in this country. Family planning must be adopted in some way or the other if we are to survive and if our children are to enjoy better health. We will also seek the voluntary services of school teachers. They too can enlighten people in this regard. As far as publicity measures are concerned, we are using the media of radio and T.V. to involve the general public.

Remunerative price to farmers

*599. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that farmers are not getting remunerative support price for their produce in Bihar due to middlemen in these 'mandis';

(b) if so, the action taken thereon;

(c) the steps taken by Government to provide remunerative support price to these farmers in these 'mandis'?

[*English*]

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Government of India have not received any report of distress sale of grains conforming to specifications at prices lower than the support prices fixed in Bihar

(c) The Food Corporation of India alongwith the State Governments and their agencies undertake purchase of grains at the support prices declared by the Government. Purchase Centres are opened, wherever necessary, in order to provide price support to the farmers.

[*Translation*]

SHRI DEVENDRA PRASAD YADAV: Mr. Speaker, Sir, the hon. Minister's reply is not only unsatisfactory, but ambiguous as well. The hon. Minister has said very vaguely that the Food Corporation of India alongwith State Government agencies purchases grains at the support prices announced by the Government and procurement centres are opened, wherever necessary. Due to the non-availability of wholesale markets and in the absence of any arrangements made by F.C.I., big traders and hoarders are exploiting the farmers to the maximum by buying their raw-produce at cheap rates. I want to know whether the Government is aware of this and whether any criteria has been fixed for opening procurement centres in any district?

SHRI NATHU RAM MIRDHA: The Government has not received any complaint from either the people of Bihar or from the Government of Bihar regarding non-opening of procurement centres or non-purchase of foodgrains. Even now, the price of wheat in Bihar is Rs. 260 per quintal and the minimum support price has been fixed at Rs. 215 per quintal. The F.C.I. proposes to open seven centres while the State Government is setting up 62 centres. These centres are likely to be opened soon, but at the moment, the market price is quite high and whenever a need for purchasing arises, we would enter the market.

SHRI DEVENDRA PRASAD YADAV: Will the hon. Minister kindly name one such centre opened by the Government in Bihar under the scheme to open new centres in order to provide support price to farmers?

SHRI NATHU RAM MIRDHA: I am tell-